

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Criminal Appeal

No(s). 569/2014

PREM SINGH

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(office report)

Date : 28/05/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE UDAY UMESH LALIT
(Vacation Bench)

For Appellant(s)

Dr. J. P. Dhanda, Adv.

For Respondent(s)

Mr. Pijush Hans, Adv.
Mr. Rajeev Kumar Singh, Adv.
Mr. Vishwa Pal Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

After hearing learned counsel for the parties, the Court reserved its orders in this matter.

(SUMAN WADHWA)
AR-cum-PS

(SUMAN JAIN)
COURT MASTER

Signature Not Verified

Digitally signed by
Suman Wadhwa
Date: 2015.05.28
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